

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
CP- 88/241-242/ND/2022
IA/146/2022, IA/214/2022

IN THE MATTER OF:

Mr. Survo Ghosh and Anr.

...APPLICANT

Vs.

M/s. Lazoi Lifecare Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 06.06.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Dhruv Gupta, Adv.

For the Respondent

:Mr. Samridhi, Adv

ORDER

Due to paucity of time, matter is adjourned to **22.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)